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हितला एवं सत्र सार डावरी संख्या (D) 5522 D हि 7 5 DCT 2023

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE SHAHDARA DISTRICTOR AREARDOOMA COURTS, DELHI

ORDER

Due to official exigency, it is hereby ordered that:

- The work of execution cases of the Court of Ms. Isra Zaidi, Ld MM (Mahila Court-02) earlier assigned Sh. Suresh Kumar, Civil Nazir posted in the court Dr. Tarun Sehrawat, POMACT, Shahdara District, Karkardooma Courts, Delhi, shall look after by Sh. Ravi Kumar Dubey, Civil Nazir, posted in the Court of Ms. Kiran Bansal, District Judge (Commercial Court-02), Shahdara District with immediate effect.
- 2. The work of execution cases of the Court of Sh. Vivek Kumar Aggarwal, Ld. Civil Judge-03, Shahdara District, earlier assigned to Sh. Ravi Kumar Dubey, Civil Nazir posted in the Court of Ms. Kiran Bansal, District Judge (Commercial Court-02), Shahdara District, shall look after by Sh. Suresh Kumar, Civil Nazir posted in the Court Dr. Tarun Sehrawat, POMACT, Shahdara District, Karkardooma Courts, Delhi with immediate effect.

Non-compliance of the above directions or immediate proceeding on leave shall be viewed seriously and the official shall be liable for suitable disciplinary action.

(RENUBHATNAGAR)
Principal District & Sessions Judge
Shahdara District, KKD Courts, Delhi.

No. 9666-74 /Admn./P&T/SHD/KKD/2023

Dated 91 10 23

Copy forwarded for information and necessary action to:

1. The Principal District & Sessions Judge (HQ), Delhi.

- 2. The Admn. Officer (Judl.), Admn. III, O/o Ld. Principal District & Sessions Judge (HQ), Delhi.
- 3. The Officer-In-Charge, Administration Branch, Shahdara District, Karkardooma Court, Delhi.
- 4. The Accounts Officer, Accounts Branch, Shahdara District, Karkardooma Court, Delhi.
- 5. Officers/Officials concerned.
- 6. Dealing Officials Personal File/Leave/CR.
- 7. Dealing Official, "LAYERS" Seat, Administration Branch, Tis Hazari Courts, Delhi.

8. PS to the undersigned.

9. Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.

Principal District & Sessions Judge Shahdara District, KKD Courts, Delhi.

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